

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

**Misc. Application No. 677 of 2023
And
Appeal No. 444 of 2023**

M/s. Nimi Enterprises & Ors. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Tarun Toprani, Advocate with Mr. Kavish Garach, Ms. Sonia Boob, Ms. Akanksha Dutta Mr. Ujjawal Agrawal, Advocates i/b Regstreet Law Advisors for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 18, 2024. Interim relief, if any, to continue till the next date of listing.

Ms. Meera Swarup
Technical Member

13.02.2024
PTM